

	1	2	3	4	5	6	7	8	9	10
2. Nigeria		150.90	146.45	213.70	38.3	-3.0	45.93	0.47	0.44	0.63
3. South Africa		329.54	316.19	383.91	110.5	-4.1	21.42	1.04	0.94	1.13
IV. AMERICA		6194.91	7390.43	7761.58	9.7	19.3	5.02	19.48	22.08	22.84
(a) North America		5826.38	6908.41	7046.97	10.2	18.6	2.01	18.32	20.64	20.74
1. Canada		305.46	352.99	416.76	14.5	15.6	18.07	0.96	1.05	1.23
2. U.S.A.		5520.80	6555.42	6630.11	10.0	18.7	1.14	17.36	19.59	19.51
(b) South America		248.61	335.92	509.15	14.3	35.1	51.57	0.78	1.00	1.50
1. Brazil		86.16	132.49	139.91	4.1	53.8	5.60	0.27	0.40	0.41
(c) Other Central & Caribbean		119.93	146.10	205.46	-16.5	21.8	40.63	0.38	0.44	0.60
V. EAST EUROPE		1340.66	1099.52	1202.94	26.8	-18.0	9.41	4.22	3.29	3.54
(i) C.I.S.		1136.42	901.01	995.96	27.8	-20.7	10.54	3.57	2.69	2.93
(a) Russia		1045.07	811.16	889.42	29.5	-22.4	9.65	3.29	2.42	2.62
(b) Rest of CIS Countries		91.35	89.85	106.53	188.2	-1.6	18.57	0.29	0.27	0.31
(ii) Other East European Countries		204.24	198.51	206.99	21.8	-2.8	4.27	0.64	0.59	0.61
(a) Former RPA Countries		62.38	57.72	44.43	-0.1	-7.5	-23.03	0.20	0.17	0.13
(b) Rest of the Countries		133.49	129.51	149.79	26.7	-3.0	15.66	0.42	0.39	0.44
Grand Total		31797.19	33469.76	33979.94	20.8	5.3	1.52	100.00	100.00	100.00

Source : DGCI&S Calcutta

Use of Bank Loans

2239. SHRI JANG BAHADUR SINGH PATEL : Will the Minister of FINANCE be pleased to state :

(a) whether attention of the Government has been drawn to the news-item "Banks want Hotel Leela to disclose end-use of the funds" appearing in the 'Hindustan Times; dated September 29, 1998;

(b) if so, the facts reported therein;

(c) the reaction of the Government thereto;

(d) whether the bank officials periodically visit premises of their borrowers to see that the money lended is used for the purposes for which the same was loaned;

(e) if so, whether any responsibility of any bank official has been fixed in the matter; and

(f) if so, the steps taken to recover the loan amount and to ensure that the borrowers use the money for which the same is lended?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR

M.R. JANARTHANAN) : (a) to (f) The information is being collected and will be laid on the Table of the House to the extent available.

Illegal Trade between India and Nepal

2240. RAO INDERJIT SINGH : Will the Minister of COMMERCE be pleased to state :

(a) whether the Secretary level talks between India and Nepal on checking the unauthorised trade across the open border held recently;

(b) if so, the details thereof and the outcome thereof;

(c) whether the Indo-Nepalese Transit Treaty have been further renewed;

(d) if so, the details of joint efforts made by India and Nepal to check the illegal trade between both the countries?

THE MINISTER OF COMMERCE (SHRI RAMKRISHNA HEGDE): (a) to (d) Commerce Secretary level talks between India and Nepal were held in New Delhi from 17th to 20th November, 1998. The focus of discussions was on renewal of Indo-Nepal Treaty of Transit which was to expire on 5th December, 1998. It has been agreed to renew the existing Treaty of Transit with mutually agreed modifications. Pending the formal renewal of Treaty of Transit, it has been agreed